

Minister as an alternative to Shri Jyoti Basu. That is why people say... (*Interruptions*).

MR. SPEAKER : Nothing goes on record.

(*Interruptions*)*

SHRI BASUDEB ACHARIA : Why has he resigned ? He should make a statement.

(*Interruptions*)

MR. SPEAKER : Please sit down. Why are you unnecessarily trying to waste the time of the House without rhyme or reason ? If there comes anything, let it come.

The Law Minister or any Minister, I think has the freedom to resign. He has the freedom to say anything or to make a statement on the floor of the House. Nothing bars him.

(*Interruptions*)

MR. SPEAKER : Without checking it up, I cannot say anything. Now sit down.

(*Interruptions*)

[*Translation*]

MR. SPEAKER : What is the use of this thing ?

[*English*]

SHRI NARAYAN CHOUBEY : If he has the freedom to resign, he also has the freedom to make a statement.

MR. SPEAKER : Is there anything wrong ? When he has the freedom to resign, he can make a statement too...

(*Interruption*.)

MR. SPEAKER : It is all irrelevant and uncalled for. You are wasting the time of the House.

[*Translation*]

If it is accepted, I will tell you. How can I foretell anything ?

[*English*]

12 09 hrs

PAPERS LAID ON THE TABLE

Annual Report and Annual Accounts of and Review on National Cooperative Land Development Banks Federation, Bombay for 1985-86, of National Heavy Engineering Cooperation Ltd., for 1985-86 and of National Federation of Fishermen's Cooperatives Ltd., New Delhi for 1985-86.

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Land Development Banks' Federation, Bombay, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Land Development Banks' Federation, Bombay, for the year 1985-86 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Land Development Banks, Federation, Bombay, for the year 1985-86.

[*Placed in Library. See No. LT.-4089/87.*]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited for the year 1985-86.

[*Placed in Library. See No. LT-4090/87.*]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's

Cooperatives Limited, New Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1985-86.

{Placed in Library. See No. LT-4091/87.}

Detailed Demands for Grants of the Ministry of Water Resources for 1987-88.

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Water Resources for for 1987-88.

{Placed in Library. See No. LT-4092/87.}

Detailed Demands for Grants of the Ministry of Information and Broadcasting for 1987-88.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : On behalf of Shri Ajit Panja I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Information and Broadcasting for 1987-88.

{Placed in Library. See No. LT-4093/87.}

Notification under Employees' State Insurance Act.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : I beg to lay on the Table a copy of the Employees' State Insurance (Central) Amendment Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 129 in Gazette of India dated the 28th February, 1987 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.

{Placed in Library. See No. LT 4094/87.}

Resolution regarding revision of Policy relating to the functions, membership, methodology for selection and Infra-structure of the Public Enterprises Selection Board.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table a copy of Resolution No. 27(21)-EO/86(CC) (Hindi and English versions) published in Gazette of India dated the 3rd March, 1987 regarding revision of the policy relating to the functions, membership, methodology for selection and infra-structure of the Public Enterprises Selection Board.

{Placed in Library. See No. LT-4095/87.}

12.10 hrs.

[English]

COMMITTEE ON PUBLIC UNDERTAKINGS Sixteenth Report

SHRI NARAYAN CHOUBEY (Midnapore) : Sir, I beg to present the Sixteenth Report (Hindi and English Versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Eleventh Report on Indian Dairy Corporation.

12.11 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) DEMAND FOR A TELEVISION RELAY CENTRE AT MOTIHARI IN BIHAR (SHRIMATI PRABHAWATI GUPTA : (Motihari) : Mr. Speaker, Sir, East Champaran, which was the main working field of the Father of Nation Mahatma Gandhi, is being neglected by the Ministry of Information and Broadcasting. Lakhs of people of that district fought shoulder to